

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 63 of 2020

IN THE MATTER OF:

VFL Mercantile Pvt. Ltd. & Anr.

....Appellants

Versus

NIL

....Respondent

Present:

**For Appellants: Ms. Shilpi Chowdhary and Mr. Jasdeep Dhillon,
Advocates**

For Respondent:

ORDER

05.03.2020: Due to paucity of time this matter could not be taken up.
Post this Appeal 'For Admission (Fresh Case)' on **13th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn